

(2)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.A. No. 1455/94

New Delhi, dated the 19th July, 1994

Hon'ble Sh. N.V.Krishnan, Vice Chairman (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Jasbir Singh
Dark Room Assistant-II,
Central Photography Section,
M.A.M. College, New Delhi

... Applicant

(By Advocate Sh. T.P.S. Rathore)

Versus

1. Secretary
5-Shannath Marg, Delhi
2. PHC Cum Joint Secretary (M-II),
1, Jawaharlal Nehru Marg,
New Delhi.
3. Sr. Administrative Officer,
M.A.M. College, N/Delhi

... Respondents

ORDER (ORAL)

(Hon'ble Sh.N.V.Krishnan, Vice Chairman (A))

We have heard him. The grievance is against the Ann.A.1 seniority list dated 4.4.94/29.4.94 by which the Joint Seniority list of Dark Room Asstt. has been circulated inviting objections. The applicant has preferred an objection by the Ann. A.2 letter dated 12.5.94 contending that it was irregular to prepare a joint seniority list and that separate seniority lists has to be prepared. That is the prayer in the O.A. The representation has been filed recently in May, 1994. We are of the view that this application is premature.

Respondents have yet to consider his representation and other representations and finalise serenity list. If the applicant is aggrieved about non disposal of the representation in time, he may approach this Tribunal at the appropriate time.

2. In the circumstances the applicant seeks permission to withdraw the O.A. Permission is granted. Accordingly O.A. is dismissed as withdrawn preserving the liberty to approach this Tribunal whenever grievance arises in the matter.

(Smt. Lakshmi Swaminathan)
(Smt. Lakshmi Swaminathan)
Member (Judicial)

(N.V.Krishnan)
(N.V.Krishnan)
Vice Chairman (A)

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